

mahavdूरभाष/Tel: 044 25221949 फैक्स/Fax:		 (आई.एस. 15700:2005 प्रमाणित) (IS 15700:2005 Certified)
---	---	--

भारत सरकार  
GOVERNMENT OF INDIA  
वित्त मंत्रालय, राजस्व विभाग  
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE  
आयुक्त सीमा शुल्क का कार्यालय, (चेन्नै- VIII)  
OFFICE OF THE COMMISSIONER OF CUSTOMS, (CHENNAI-VIII)  
सीमा शुल्क भवन, नं. 60 राजाजी सालै, चेन्नै-600 001  
CUSTOM HOUSE, NO.60, RAJAJI SALAI, CHENNAI-600 001  
EMAIL: aeocuschennai@gmail.com

F.No.S.Misc1141J2021-AEO

Dated: .06.2021

To:

The Director General, Narcotics Control Bureau  
Ministry of Home Affairs, West Block, No. 1, Wing No. 5  
R.K. Puram, New Delhi – 110066

The Director General,  
Directorate of Revenue Intelligence,  
'D' Block, I.P. Bhawan, I.P. Estate,  
New Delhi – 110002.

The Director General,  
Directorate General of Central Excise Intelligence,  
West Block VIII, Wing No. VI, 2<sup>nd</sup> Floor,  
R.K. Puram, New Delhi – 1100 66

The Commissioner,  
Directorate of Legal Affairs  
4<sup>th</sup> Floor, Rajendra Bhawan,  
210, Deendayal Upadhyay Marg,  
New Delhi – 110002

The Additional Director General,  
Directorate General of Systems  
Risk Management Division,  
13, Sir Vithaldas Thackersey Marg,  
Opp. Patkar Hal, New Marine Lines,  
Mumbai – 400 020.

All Chief Commissioners/Principal Commissioners/Commissioners,  
Customs, Customs ( Prev), Central Excise, Central Excise (Audit),  
Service Tax, Service Tax (Audit) and LTUs..

Sir / Madam,

**Sub: - Legal verification of AEO applicant under AEO program regarding.**

...

Please refer to the letter F.No. 450/179/2009-Cus IV(Pt) dated 02.01.2017 issued by the Director Customs and the letter F.No. 1380/65/2016 dated 11.01.2017 on the above subject matter (already available on the CBIC website under Departmental Officers Tab).

Sl. No.	Name of the applicant	AEO Status	CIN No.	PAN No.
1.	M/S. K .T.V. HEALTH FOOD PVT LTD.	T-2	U15143TN2002PTC049397	AABCK8863F

The following Customs Importer/Exporter has applied for AEO – T2 status:-  
Location Details:

1.	7/3 ARUL NAGAR SALAI, R.V.NAGAR, KODUNGAIYUR, CHENNAI- 600118
----	---

**List of Directors with DIN Numbers:**

Sl. No.	Name of Director	Addresses	Pan Number	DIN Numbers
1	LATAHA NARAYANAN	NEW NO 48 OLD NO 310, THAMBUCHETTY STREET, CHENNAI, TAMILNADU- 600001	AACPN4464H	01002678
2	KOLUR THULASI VARADARAJ KANNAN	NEW NO 48 OLD NO 310, THAMBUCHETTY STREET, CHENNAI, TAMILNADU- 600001	AEGPK3163A	00030357
3	BABU BHOOPATHY	PLOT NO. 18 KKR GARDEN, 1 <sup>ST</sup> MANI ROAD, MADAVARAM, THIRUVALLUR, TAMILNADU-600060	AABPB7843F	06649340
4	KRIPAKAR VARSHNE	C 704 SAMRAJYA APTS, NR MANAV MANDIR, MEMNAGAR, AHMEDABAD, GUJAR	ADQPV5539G	02583683

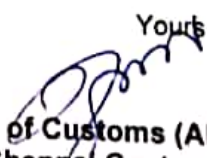
It is requested that details as mentioned below against these entities may be sent to **this office** through this office e-mail id, [aeocuschennai@gmail.com](mailto:aeocuschennai@gmail.com) at the earliest please.

- i. Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- ii. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- iii. Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under Customs Act, 1962 ( other than those mentioned in point i and ii above ) during the last three financial years. The ratio of such disputed duty demanded or duty drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/ Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016 dated 22.07.2016. In case no comments are received within 21 days, it will be presumed that you have no objection in granting 'AEO' status to the above applicants.

Yours faithfully,

  
SUPERINTENDENT of Customs (AEO Cell)  
Chennai Custom House